

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0002095/2023	TIAN @ ASHISH KUMBHAR VS STATE OF ODISHA	GOPAL PRASAD LAL VS	BURLA /0210 /2022 () //
2	BLAPL/0002096/2023	SK. ASADUL KADRI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
3	BLAPL/0002097/2023	CHANDAN PUJARI VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /311 /2022 () //
4	BLAPL/0002098/2023	SUGRIBA KANHAR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
5	BLAPL/0002099/2023	PRASANJIT BISWAS VS STATE OF ODISHA	MAMATA MISHRA VS	MOTU /13 /2023 () //
6	BLAPL/0002100/2023	SRIKANTA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANIGOCHA /47 /2022 () //
7	BLAPL/0002101/2023	BANAMALI MAHAKUD VS STATE OF ODISHA	NIROD KUMAR SAHU VS	BOLANI /38 /2022 () //
8	BLAPL/0002102/2023	SANTOSH KUMAR KHUNTIA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	MADHUPATNA /18 /2023 () //
9	BLAPL/0002103/2023	DHARMENDRA PANDAB VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHIRINGIA /120 /2022 () //
10	BLAPL/0002104/2023	GAJENDRA HARPAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /151 /2022 () //
11	BLAPL/0002105/2023	SUPAK KUMAR NAIK VS STATE OF ODISHA	S.S.RAY (2) VS	TAISARA /256 /2022 () //

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12	BLAPL/0002106/2023	DASPAL NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /134 /2022 () //
13	BLAPL/0002107/2023	JAYADHAR SUNA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
14	BLAPL/0002108/2023	RAJU MAHANANDA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ATTABIRA /294 /2022 () //
15	BLAPL/0002109/2023	RAHUL YADAV VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	/ /0 () //
16	BLAPL/0002110/2023	SADDAM HUSSAIN FAJALU RAHMAN MAULA @ SADDAM VS STATE OF ODISHA	DEBASANNA KUMAR MISHRA VS	PADMAPUR /50 /2022 () //
17	BLAPL/0002111/2023	AMIT NAMO VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	ORKEL /151 /2020 () //
18	BLAPL/0002112/2023	SUNIL NAG @ LALU VS STATE OF ODISHA	J.N.PANDA VS	MUDANPUR RAMPUR /171 /2022 () //
19	BLAPL/0002113/2023	JAGANNATH SAHU @KAIRA VS STATE OF ODISHA	AMIT KUMAR NATH VS	BANARAPAL /379 /2022 () //
20	BLAPL/0002114/2023	JITENDRA KUMAR VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
21	BLAPL/0002115/2023	MANIK ALI SHEIKH VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	/ /0 () //
22	BLAPL/0002116/2023	SATYABADI PARIDA @ BABU VS STATE OF ODISHA	GYANA RANJAN DHAL VS	LAXMISAGAR P.S. /295 /2022 () //
23	BLAPL/0002117/2023	TABLET @ AJIT BEPARI	GYANA RANJAN DHAL	LAXMISAGAR P.S. /295 /2022

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		VS	VS	()
24	BLAPL/0002118/2023	STATE OF ODISHA KARTIK CHOPADI	ANANTA NARAYAN PATTANAYAK	// SEMILLIGUDA /79 /2020
		VS	VS	()
25	BLAPL/0002119/2023	STATE OF ODISHA C.NITHIN	SANJIB KUMAR BHANJADEO	// //0
		VS	VS	()
26	BLAPL/0002120/2023	STATE OF ODISHA SUBODH KUMAR MAHANTO	MANORANJAN PADHY	// SEMILLIGUDA /27 /2021
		VS	VS	()
27	BLAPL/0002121/2023	STATE OF ODISHA DEBDEEP PANDA @ DEBJEET PANDA	BHABANI SANKAR MISHRA	// DHAMNAGAR /101 /2020
		VS	VS	()
28	BLAPL/0002122/2023	STATE OF ODISHA TRINATH BEHERA	SOUMENDRA PATTANAIAK	// PIPLI /175 /2017
		VS	VS	()
29	BLAPL/0002123/2023	STATE OF ODISHA AJAYA BIRA	SOUBHAGYA KUMAR DASH	// GARBANDHA /54 /2022
		VS	VS	()
30	BLAPL/0002124/2023	STATE OF ODISHA PARTHA HIAL	SUSHANTA KUMAR JOSHI	// AMBADOLA /156 /2022
		VS	VS	()
31	BLAPL/0002125/2023	STATE OF ODISHA AGANA BEHERA	ARJEET MISHRA	// RAJNAGAR /120 /2021
		VS	VS	()
32	BLAPL/0002126/2023	STATE OF ODISHA MOHAN CHARAN SAHOO	PRADEEP KUMAR DAS	// KEONJHAR TOWN /55 /2023
		VS	VS	()
33	BLAPL/0002127/2023	STATE OF ODISHA RAMAKANTA PRASAD	SATYA RANJAN PATI	// ULLUNDA /27 /2017
		VS	VS	()
34	BLAPL/0002128/2023	STATE OF ODISHA RAJU MARSHE	PRANAB KUMAR DAS	// KALIMELA /207 /2022
		VS	VS	()

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35	BLAPL/0002129/2023	STATE OF ODISHA SUBASH BISOYI VS	LAMBODOR ACHARI VS	// TARASINGI /289 /2021 ()
36	BLAPL/0002130/2023	STATE OF ODISHA IMRAN KHAN VS	CHANDANA MISHRA VS	// GOLANTHARA (BERHAMPUR) /108 /2022 ()
37	BLAPL/0002131/2023	STATE OF ODISHA BISWAJIT PARIDA VS	AJAYA KUMAR ROUT VS	// KHUNTA /365 /2022 ()
38	BLAPL/0002132/2023	STATE OF ODISHA MADHAB PADHI VS	PRATIK NAYAK VS	// BALASORE TOWN /67 /2022 ()
39	BLAPL/0002133/2023	STATE OF ODISHA BUMBA @ AJAYA PATRA VS	AMULYA RATNA PANDA VS	// SAHADEV KHUNTA /264 /2022 ()
40	BLAPL/0002134/2023	STATE OF ODISHA SK. NASIMUDDIN @ PAPU VS	AMULYA RATNA PANDA VS	// TOMANDO /1 /2021 ()
41	BLAPL/0002135/2023	STATE OF ODISHA BABAJI DAS VS	DEEPAK KU SAHOO VS	// PATTAMUNDAI /362 /2022 ()
42	BLAPL/0002136/2023	STATE OF ODISHA GULSHER MALLICK VS	PRATIK NAYAK VS	// MOHANA /137 /2020 ()
43	BLAPL/0002137/2023	STATE OF ODISHA DAMARU HANTAL VS	PRANAB KUMAR DAS VS	// KALIMELA /207 /2022 ()
44	BLAPL/0002138/2023	STATE OF ODISHA SUNIL DAS VS	BYOMOKESH SAHOO VS	// THELKOLOI PS /7 /2023 ()
45	BLAPL/0002139/2023	STATE OF ODISHA NARAYAN CHAMPATI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// TANGI (KHURDA) /169 /2023 () //

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46	BLAPL/0002140/2023	DINESH NEPAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /495 /2020 () //
47	BLAPL/0002141/2023	MUKESH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /351 /2022 () //
48	BLAPL/0002142/2023	NILA HANTAL VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
49	BLAPL/0002143/2023	ARJUNA @ ARJUN KEMADU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
50	BLAPL/0002144/2023	G. SANTOSH KUMAR VS STATE OF ODISHA	MANORANJAN PADHY VS	INFOCITY PS /214 /2022 () //
51	BLAPL/0002145/2023	AKASH KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHY VS	BALLIGUDA /288 /2022 () //
52	BLAPL/0002146/2023	AJAY KUMAR AGARWAL @ AJAY AGARWAL VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BELPARA /24 /2023 () //
53	BLAPL/0002147/2023	GURU KEMADU @ KHAMADU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	KALIMELA /207 /2022 () //
54	BLAPL/0002148/2023	NILAM KUMAR SWAIN VS STATE OF ODISHA	ABHISHEK DASH VS	BADAGODA P.S. /14 /2023 () //
55	BLAPL/0002149/2023	SUMANTA KUMAR BEHERA VS STATE OF ODISHA	ABHISHEK DASH VS	JHARPOKHARIA /124 /2022 () //
56	BLAPL/0002150/2023	KAMALESH AHIRWAR @ SINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ATHAMALLIK /161 /2022 () //
57	BLAPL/0002151/2023	KUNI BARALA @ KUNI BARADA	SMRUTI RANJAN MOHAPATRA	/ /0

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		VS	VS	()
58	BLAPL/0002152/2023	STATE OF ODISHA PURUSOTTAM NAIK	SURYAKANTA DWIBEDI	// KESINGA /390 /2022
		VS	VS	()
59	BLAPL/0002153/2023	STATE OF ODISHA SUMINA BEGUM	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
60	BLAPL/0002154/2023	STATE OF ODISHA JYOTSNA BIBI	SUSHANTA HARICHANDAN	// / /0
		VS	VS	()
61	BLAPL/0002155/2023	STATE OF ODISHA SIBA GOUDA	TUKUNA KUMAR MISHRA	// KOTPAD /167 /2021
		VS	VS	()
62	BLAPL/0002156/2023	STATE OF ODISHA GOURANGA MALIK	DIBYAJYOTI SAHOO	// BALASORE SADAR /287 /2022
		VS	VS	()
63	BLAPL/0002157/2023	STATE OF ODISHA TUMUKA MALLICK	ANIRUDHA DAS	// K.NUAGOAN /100 /2022
		VS	VS	()
64	BLAPL/0002158/2023	STATE OF ODISHA AMIR NAYAK	ANIRUDHA DAS	// K.NUAGOAN /100 /2022
		VS	VS	()
65	BLAPL/0002159/2023	STATE OF ODISHA LAIBANA HANTAL	PRANAB KUMAR DAS	// KALIMELA /207 /2022
		VS	VS	()
66	BLAPL/0002160/2023	STATE OF ODISHA PITAMBAR KISAN	SIDDHARTH PRASAD MISHRA	// KULABIRA /16 /2023
		VS	VS	()
67	BLAPL/0002161/2023	STATE OF ODISHA MAHESWAR GANDA	AMIT PRASAD BOSE	// DASMANTAPUR /119 /2022
		VS	VS	()
68	BLAPL/0002162/2023	STATE OF ODISHA JAGA MADHI	PRANAB KUMAR DAS	// KALIMELA /207 /2022
		VS	VS	()

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69	BLAPL/0002163/2023	STATE OF ODISHA GOSWAMI JENA VS	RASHMI RANJAN MISHRA VS	// BASTA /7 /2023 ()
70	BLAPL/0002164/2023	STATE OF ODISHA BAIRAGI DEHURY VS	SMRUTI RANJAN ROUT VS	// TOMANDO /8 /2023 ()
71	BLAPL/0002165/2023	STATE OF ODISHA RAKESH SETH VS	SIDDHARTH GOUTAM DAS VS	// BELPARA /24 /2023 ()
72	BLAPL/0002166/2023	STATE OF ODISHA A. BHASKAR DORA VS	PRAMOD KUMAR SAHU VS	// / /0 ()
73	BLAPL/0002167/2023	STATE OF ODISHA JULEISING TIYU VS	RAJEET ROY VS	// DEOGARH /14 /2020 ()
74	BLAPL/0002168/2023	STATE OF ODISHA CHINTU @ CHINMAYA SEKHAR PRADHAN VS	RAJEET ROY VS	// BARKOTE /165 /2019 ()
75	BLAPL/0002169/2023	STATE OF ODISHA TANKADHAR KINBUDI VS	PRANAB KUMAR DAS VS	// KALIMELA /207 /2022 ()
76	BLAPL/0002170/2023	STATE OF ODISHA SUKADEB KEMADU @ SUKADEV KHAMADU VS	PRANAB KUMAR DAS VS	// KALIMELA /207 /2022 ()
77	CMAPL/0000144/2023	STATE OF ODISHA N. SUSILA PATRA VS O.S.F.C.	ADV. VS	// // ()
78	CMAPL/0000145/2023	HUBERT JOHN CULPEPER VS UNION OF INDIA	ADV. VS	// // ()
79	CMAPL/0000146/2023	M/S AGARWAL CRUSHER UNIT VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	// // ()

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80	CMAPL/0000147/2023	PRAFULLA KUMAR DASH VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	// 0 //
81	CMP/0000191/2023	SRIPATI CHARAN BADAJENA VS MOHAN @ MANMOHAN RATH	BANSHIDHAR BAUG VS	// 0 //
82	CMP/0000192/2023	DAMAYANTI SEN VS CHABIRANI SEN	SAMIR KUMAR MISHRA VS	// 0 //
83	CMP/0000193/2023	BALARAM PRADHAN VS BRANCH MANAGER, STATE BANK OF INDIA	HRUDANANDA MOHAPATRA VS	// 0 //
84	CMP/0000194/2023	GIRDHARILAL AGARWAL VS SOBHA DEVI AGARWAL	JAGDISH BISWAL VS	// 0 //
85	CONTC/0001212/2023	SUCHITRA MOHANTY VS SUSHANTA KUMAR DASH,DIRECTOR OF SECONDARY EDU.	RAMA KRISHNA BISOI VS	// 0 //
86	CONTC/0001213/2023	SABITA MOHANTY VS SABITA SAHOO,BEO,JAJPUR	GADADHAR JENA VS	// 0 //
87	CONTC/0001214/2023	KAILASH CHANDRA MOHAPATRA VS ASWATHY S,IAS	DURLLABHA RANJAN MISHRA VS	// 0 //
88	CONTC/0001215/2023	SATYAPRIYA DALAI VS ASWATHY S,IAS	ADV. VS	// 0 //
89	CONTC/0001216/2023	BHAGABATA MALLA VS SURENDRA KUMAR ,IAS	ADV. VS	// 0 //
90	CONTC/0001217/2023	GOUR CHANDRA SAHOO VS ASWATHY S,IAS	KUNAL KUMAR SWAIN VS	// 0 //
91	CONTC/0001218/2023	BALARAM BEHERA	ADV.	//

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		VS	VS	0
		ASWATHY S,IAS		//
92	CONTC/0001219/2023	JYOTI PRAKASH MISHRA	ASHIS KUMAR MISHRA	//
		VS	VS	0
		VISHAL DEV,COMMNR. CUM SECY. TO FINANCE DEPT.		//
93	CONTC/0001220/2023	RATIKANTA BAGUDAI	ADV.	//
		VS	VS	0
		ARABINDA MAHAPATRA		//
94	CONTC/0001221/2023	AJEET KUMAR MAHANTA	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
95	CONTC/0001222/2023	BANABIHARI MAHANTA	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
96	CONTC/0001223/2023	HRUDANANDA MAHANTA	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
97	CONTC/0001224/2023	PRATIVA SRICHANDAN	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
98	CONTC/0001225/2023	SAROJIN TRIPATHY	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
99	CONTC/0001226/2023	CHHOTARAY MAHANTA	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
100	CONTC/0001227/2023	GOPAL KRUSHNA RAY	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
101	CONTC/0001228/2023	RAMNARAYAN MISHRA	ADV.	//
		VS	VS	0
		MANASWINI DASH,IAS		//
102	CONTC/0001229/2023	ANEETA PANDA	ADV.	//
		VS	VS	0

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103	CONTC/0001230/2023	SATYABRATA SAHU,IAS TILAK CHANDRA MAHANTA VS	ADV. VS	// // 0
104	CONTC/0001231/2023	PURNA CHANDRA SETHI, DEO, KEONJHAR CHITTA RANJAN MISHRA VS	BISHAL BAIVAB VS	// // 0
105	CONTC/0001232/2023	MANAS RANJAN PANDA, C.E.O., BOUDHGARH N.A.C. RAMAKRUSHNA NAYAK VS	ADV. VS	// // 0
106	CONTC/0001233/2023	ANU GARG, IAS DEBARAJ DASH VS	ADV. VS	// // 0
107	CONTC/0001234/2023	ANU GARG, IAS DURGA CHARAN BALIARSINGH VS	ADV. VS	// // 0
108	CONTC/0001235/2023	ASWATHY S, I.A.S. GUNANIDHI PANDA VS	ADV. VS	// // 0
109	CONTC/0001236/2023	ASWATHY S., I.A.S. BRUNDABANA SAHOO VS	ADV. VS	// // 0
110	CONTC/0001237/2023	SABITA BEHERA, B.M., THE ODISHA STATE CO OP. BANK LTD., ROURKELA CHANDRABHANU DEY VS	ADV. VS	// // 0
111	CONTC/0001238/2023	BHASKAR SHARMA, I.A.S. KRISHNA ORAM VS	ADV. VS	// // 0
112	CONTC/0001239/2023	NANDITA KUJUR,TAHSILDAR,LATHIKATA SANJU ORAM VS	ADV. VS	// // 0
113	CONTC/0001240/2023	NANDITA KUJUR, TAHASILDAR, LATHIKATA PRAKASH BHUSAN MOHANTY VS	GAGAN BIHARI SINGH VS	// // 0
		PRAKASH KUMAR NAYAK, O.P.S.		//

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114	CONTC/0001241/2023	BHAKTABANDHU PANDA VS DIBYAJOTI SMRUTIRANJAN DEO	GAGAN BIHARI SINGH VS	// 0 //
115	CONTC/0001242/2023	LAXMIDHAR MALLICK VS RANJAN KUMAR PARIDA,BDO,KOREI	KALPATARU MISHRA VS	// 0 //
116	CONTC/0001243/2023	MEENA NAIK VS MONA SHARMA, I.A.S.	ADV. VS	// 0 //
117	CONTC/0001244/2023	ANUBHAV MOHANTY VS VARSHA PRIYADARSHINI	CHANDANA MISHRA VS	// 0 //
118	CONTC/0001245/2023	ASHOK KUMAR PATNAIK VS SANGRAMJIT NAYAK, OAS (SAG)	AMBIKA PRASAD RAY VS	// 0 //
119	CONTC/0001246/2023	NIRANJAN SAHOO VS S.ASWATHI,IAS	KUNAL KUMAR SWAIN VS	// 0 //
120	CONTC/0001247/2023	AKSHAYA KUMAR PUHAN VS S.ASWATHI,IAS	KUNAL KUMAR SWAIN VS	// 0 //
121	CONTC/0001248/2023	DEBENDRA KU. MALLIK VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
122	CONTC/0001249/2023	DEEPAK KUMAR MISTRY VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
123	CONTC/0001250/2023	MANORAMA DASH VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
124	CONTC/0001251/2023	PRAVAT CHANDRA BARAL VS S. ASWATHI, I.A.S.	KUNAL KUMAR SWAIN VS	// 0 //
125	CONTC/0001252/2023	DEBENDRA RAUT	KUNAL KUMAR SWAIN	//

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		VS	VS	()
126	CONTC/0001253/2023	S. ASWATHI, I.A.S. PRAVAKAR DAS	KUNAL KUMAR SWAIN	//
		VS	VS	()
127	CONTC/0001254/2023	S.ASWATHI,IAS SATYANANDA JENA	KUNAL KUMAR SWAIN	//
		VS	VS	()
128	CONTC/0001255/2023	S.ASWATHI,IAS PRASANT KUMAR DASH	KUNAL KUMAR SWAIN	//
		VS	VS	()
129	CONTC/0001256/2023	S.ASWATHI,IAS NABA KISHORE JENA	ADV.	//
		VS	VS	()
130	CONTC/0001257/2023	STATE OF ODISHA JINITA ROUT	ADV.	//
		VS	VS	()
131	CRLA/0000219/2023	ANU GARG,IAS LACHHMAN SABAR	ABHILASH MISHRA	DHARAMGARH /162 /2018
		VS	VS	()
132	CRLMC/0000966/2023	STATE OF ODISHA JULU JENA@MANINDRA KUMAR JENA	BISWAJIT PASAYAT	//
		VS	VS	()
133	CRLMC/0000967/2023	STATE OF ODISHA SUDHIR PATRA	RABI NARAYAN PANDA	Dhamara Police Station /87 /2021
		VS	VS	()
134	CRLMC/0000968/2023	STATE OF ODISHA BALKRISHNA PANDA	PURNA CHANDRA MISHRA	//
		VS	VS	()
135	CRLMC/0000969/2023	STATE OF ODISHA DHRUBANANDA NAYAK	MANA MOHAN PATTANAIAK	//
		VS	VS	()
136	CRLMC/0000970/2023	STATE OF ODISHA GULU NAYAK@DHARAM NAYAK	RAMDAS ACHARY	G.UDAYAGIRI /93 /2020
		VS	VS	()

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137	CRLMC/0000971/2023	STATE OF ODISHA RIMKU@RINKU TOPPO VS BHARAT SAHU	ARUN KUMAR MISHRA VS	// / /0 ()
138	CRLMC/0000972/2023	RABINARAYANA SAHOO VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// / /0 ()
139	CRLMC/0000973/2023	BRUNDABAN SAHU VS DR.PRASANT CHAUHAN	SHANTI PRAKASH MOHANTY VS	// / /0 ()
140	CRLMC/0000974/2023	KAUSTUBHA SHU@KASUSTUBHA BHOI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /221 /2020 ()
141	CRLMC/0000975/2023	BIKY@BICKY AGRAWAL VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /100 /2020 ()
142	CRLMC/0000976/2023	KSHITISH KUMAR DASH@KHTISH DASH VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// BHADRAK RURAL /447 /2019 ()
143	CRLMC/0000977/2023	KANTA PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /263 /2021 ()
144	CRLMC/0000978/2023	SUJIT DASH VS SUBHASHREE PANDA @ DASH	SAMIR KUMAR MISHRA VS	// / /0 ()
145	CRLMC/0000979/2023	PUSPALATA MALLIK VS KENDRAPARA URBAN COOPERATIVE BANK LTD.	KSHIROD KUMAR ROUT VS	// / /0 ()
146	CRLMC/0000980/2023	AKAYA KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	NAUGAON /92 /2010 ()
147	CRLMC/0000981/2023	BASANTA BAGHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// / /0 ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0000982/2023	KISHORE CHANDRA JENA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHAULIAGANJA /202 /2021 () //
149	CRLMC/0000983/2023	RABINDRA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /86 /2011 () //
150	CRLMC/0000984/2023	SURENDRA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /89 /2011 () //
151	CRLMC/0000985/2023	TARA SHANKAR BEHERA VS RABI SANKAR BEHERA	BISHNU PRASAD PRADHAN VS	/ /0 () //
152	CRLMC/0000986/2023	JAMBESWAR PATRA VS STATE OF ODISHA	CHIRANJEEV BIDYABHUSHAN VS	/ /0 () //
153	CRLMC/0000987/2023	SAILESH KUMAR PATTNAYAK VS SOUMYALAGNA PATTNAYAK	ANILAN SHAKTI PAUL VS	/ /0 () //
154	CRLMC/0000988/2023	MANASH BEHERA@MANA BEHERA@MANAS RANJAN VS STATE OF ODISHA	ANILAN SHAKTI PAUL VS	ATHAMALLIK /75 /1997 () //
155	CRLMC/0000989/2023	SURENDRA SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /86 /2011 () //
156	CRLMC/0000990/2023	MAKARDHWAJA BEHERA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	BINJHARPUR /173 /2019 () //
157	CRLMC/0000991/2023	LULU@DIBYAJYOTI PANDA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	JALESWAR /71 /2017 () //
158	CRLMC/0000992/2023	JOGESH PETIA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	PADWA /36 /2014 () //
159	CRLMC/0000993/2023	PINTU RAY	SOUMYA RANJAN DAS	MAHILA PS,SEC-3,ROURKELA /2 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
160	CRLMC/0000994/2023	STATE OF ODISHA PRASANA KUMAR PALEI	SOUMYA RANJAN DAS	// NIRAKARPUR /99 /2022
		VS	VS	()
161	CRLMC/0000995/2023	STATE OF ODISHA GAYATRI SOREN	PRABIR KUMAR RAY	// BALASORE VIGILANCE /20 /2022
		VS	VS	()
162	CRLMC/0000996/2023	STATE OF ODISHA BENUDHAR MANSINGH	SANJIB KUMAR BHANJADEO	// BOLAGARH P.S. /132 /2022
		VS	VS	()
163	CRLMP/0000367/2023	STATE OF ODISHA SAROJ PRUSTY	AMIYA KUMAR TARAI	// / /0
		VS	VS	J.M.S.C, CUTTACK(Cuttack)
164	CRLMP/0000368/2023	NIRMALA PRUSTY BIKASH NAYAK	SURYA NARAYAN PANIGRAHI	Crp/0000020/2022 KHARABEL NAGAR P.S. /0054 /2021
		VS	VS	()
165	CRLMP/0000369/2023	STATE OF ODISHA KISHORE CHANDRA BISWAL	HRUSIKESH GHADAI	// / /0
		VS	VS	()
166	CRLMP/0000370/2023	THE COMMISSIONRATE OF POLICE, BBSR SASMITA BEHERA	MANORANJAN MUDULI	// / /0
		VS	VS	()
167	CRLMP/0000371/2023	STATE OF ODISHA GITAMINA RAY	CHANDAN SAMANTARAY	// / /0
		VS	VS	()
168	FAO/0000100/2023	STATE OF ODISHA ETWARI BHENGRA	DEBASISH PATNAIK	// / /
		VS	VS	()
169	FAO/0000101/2023	UNION OF INDIA TARABATI MAJHI	DEBASISH PATNAIK	// / /
		VS	VS	()
170	ITA/0000040/2023	UNION OF INDIA M/S MAIKAL BREWERIES PVT. LTD.	KSHIROD KUMAR SAHOO	// / /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	LAA/0000007/2023	JT. COMMISSIONER OF INCOME TAX (OSD),CENTRAL CIRCLE,SAMBALPUR BILASINI PANDA @ BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
172	LAA/0000008/2023	LAND ACQUISITION ZONE OFFICER, KALAHANDI COLLECTORATE, KALAHANDI PRAMODINI NANDA VS	MOHENDRA KUMAR MOHAPATRO VS	// // ()
173	MACA/0000142/2023	LAND ACQUISITION ZONE OFFICER, KALAHANDI COLLECTORATE, KALAHANDI THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
174	MACA/0000143/2023	JANAKI ROUL THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
175	MACA/0000144/2023	BHANUMATI MAHALIK THE D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS	PRASANTA KUMAR MAHALI VS	// // ()
176	MACA/0000145/2023	MANIKA @ RUKMANNI BARIK THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD. VS	MOHENDRA KUMAR MOHAPATRA VS	// // ()
177	MACA/0000146/2023	NIRUPAMA NAG DIVL. MANAGER, M/S. BAJAJ ALLIANZ G.I.CO. LTD. VS	ADAM ALI KHAN VS	// // ()
178	MATA/0000059/2023	DHARANIDHAR BADAJENA LAXMIDHAR KAR VS	PRATAP CHANDRA MISHRA VS	// // ()
179	OTAPL/0000002/2023	SASHMITA MOHANTY THE COMMISSIONER, GST AND CENTRAL EXCISE, ROUVIN, SAKEDIMA, BISSONIK, GST, EX AND CUSTOMS) VS	MOHENDRA KUMAR MOHAPATRA VS	// // ()
180	RPFAM/0000055/2023	M/S. BHASKAR STEEL AND FERRO ALLOYS LTD BISHNU MOHAPATRA VS	RANJAN KUMAR ROUT VS	// // ()
181	RPFAM/0000056/2023	NIRUPAMA NAYAK NATABARA MALLICK VS BASANTI KANHAR @ MALLICK	SANJIB KUMAR BHANJADEO VS	// // // JUDGE,FAMILY COURT,PHULBANI(Kandhamal) Crp/0000066/2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	RPFAM/0000057/2023	BINAPANI PADHI @ TRIPATHY VS SANTOSH KUMAR TRIPATHY	PRAFULLA CHANDRA ACHARYA VS	// 0 //
183	RPFAM/0000058/2023	BALARAM MOHANTY VS BISWANATH MOHANTY	BAIJAYANTI MOHANTY VS	// 0 //
184	RSA/0000069/2023	POSINI PRASAD VS SWOPNARANI MISHRA	S.S.RAO VS	// 0 //
185	RVWPET/0000049/2023	JYOTIRANJAN SAHOO VS STATE OF ODISHA	BIPLAB P.B. BAHALI VS	// 0 //
186	TRP(C)/0000074/2023	SUCHISMITA PRUSTY @ LIPI VS DHIKIT RANJAN BEHERA @ MANTU	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT,ROURKELA(Sundargarh) CP/0000012/2023
187	TRP(C)/0000075/2023	RAJASHREE BAIDYA @ PARIDA VS SWADEEP PARIDA	MANASI MOHAPATRA VS	// 0 //
188	TRP(C)/0000076/2023	ROJALIN PATRA @ MOHAPATRA VS RAKESH MOHAPATRA	GHANASHYAM MUDULI VS	// 0 //
189	TRP(C)/0000077/2023	RACHITA PARIDA VS NIHAR RANJAN SWAIN	BRAHMANANDA TRIPATHY VS	// 0 //
190	WA/0000321/2023	STATE OF ODISHA VS SRIDHAR KUMAR DALAI	ABHAYA KUMAR SHARMA,A.G.A VS	// 0 //
191	WA/0000322/2023	STATE OF ORISSA VS BHARAT BHUSAN MALLA	MANOJ KUMAR KHUNTIA, A.G.A. VS	// 0 //
192	WA/0000323/2023	STATE OF ODISHA VS DILLIP KUMAR GOSWAMI	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
193	WA/0000324/2023	STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WA/0000325/2023	ALOK RANJAN NAG STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
195	WA/0000326/2023	ASHOK KUMAR DAS STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
196	WA/0000327/2023	MALAYA RANJAN SAHOO KISHORE KUMAR DAS	CHIRANJEEV BIDYABHUSHAN	//
		VS	VS	0
197	WA/0000328/2023	STATE OF ODISHA STATE OF ODISHA	SASWAT DAS,A.G.A	//
		VS	VS	0
198	WA/0000329/2023	SMRUTI RANJAN TUDU STATE OF ODISHA	SANDEEP PARIDA, SR.S.C. (S AND ME)	//
		VS	VS	0
199	WA/0000330/2023	BANSIDHAR DASH STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
200	WA/0000331/2023	ADITYA NARAYAN MISHRA PUSPITA PANDA	GYANA RANJAN SETHI	//
		VS	VS	0
201	WA/0000332/2023	D.G. AND I.G OF POLICE, ORISSA, CUTTACK STATE OF ODISHA	SANDEEP PARIDA, SR. S.C.(S AND ME)	//
		VS	VS	0
202	WA/0000333/2023	BISHNUPADA BARIK STATE OF ODISHA	UTTAM KUMAR SAHOO,A.S.C	//
		VS	VS	0
203	WA/0000334/2023	KHETRAMOHAN MOHANTY STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0
204	WA/0000335/2023	AKSHAY KUMAR BHOIDAR STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WA/0000336/2023	DASARATHI LENKA STATE OF ODISHA VS	TARUN PATNAIK,A.G.A VS	// // ()
206	WA/0000337/2023	DINABANDHU PRADHAN STATE OF ODISHA VS	TARUN PATNAIK, A.S.C. VS	// // ()
207	WA/0000338/2023	BAIKUNTHA MAHAPATRA STATE OF ODISHA VS	TARUN PATNAIK,A.G.A VS	// // ()
208	WA/0000339/2023	UMAKANTA SAMAL STATE OF ODISHA VS	SANDEEP PARIDA, SR. S.C.(S AND ME) VS	// // ()
209	WP(C)/0005288/2023	GOURANGA PARIDA BHOJARAJ PRADHAN VS	HARA PRASAD RATH VS	// // ()
210	WP(C)/0005289/2023	STATE OF ODISHA K.AMBIKA NAIR VS	HARA PRASAD RATH VS	// // ()
211	WP(C)/0005290/2023	STATE OF ODISHA ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, KURDA VS	DINESH KUMAR PATRA VS	// // ()
212	WP(C)/0005291/2023	UNION OF INDIA SACHIDANANDA KHANDANGA VS	HARA PRASAD RATH VS	// // ()
213	WP(C)/0005292/2023	STATE OF ODISHA RAMA SANKAR PATNAIK VS	DINESH KUMAR PATRA VS	// // ()
214	WP(C)/0005293/2023	STATE OF ODISHA HAREKRUSHNA GIRI VS	AMIT PRASAD BOSE VS	// // ()
215	WP(C)/0005294/2023	STATE OF ODISHA M/S REDTECH SOLUTIONS INDIA PVT. LTD., CUTTACK VS	SWANAY MOHANTY VS	// // ()
		JOINT COMMNR. OF STATE TAX APPEAL, CUTTACK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0005295/2023	GHANASHYAM PATRA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
217	WP(C)/0005296/2023	RAJENDRA GOEL VS STATE OF ODISHA.	AMIT PRASAD BOSE VS	// 0 //
218	WP(C)/0005297/2023	PANCHANAN SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
219	WP(C)/0005298/2023	BASANTI PRABHA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
220	WP(C)/0005299/2023	SIBASANKAR BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
221	WP(C)/0005300/2023	PRAKASH KUMAR MOHAPATRA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
222	WP(C)/0005301/2023	RUDRA PRATAP BHUKTA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
223	WP(C)/0005302/2023	JASODA SANDHA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
224	WP(C)/0005303/2023	M/S.NATH ENTERPRISES, DHENKANAL VS UNION OF INDIA	RUDRA PRASAD KAR VS	// 0 //
225	WP(C)/0005304/2023	AMARENDRA BEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
226	WP(C)/0005305/2023	M/S.NATH ENTERPRISES, DHENKANAL VS UNION OF INDIA	RUDRA PRASAD KAR VS	// 0 //
227	WP(C)/0005306/2023	M/S.NATH ENTERPRISES, DHENKANAL	RUDRA PRASAD KAR	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
228	WP(C)/0005307/2023	M/S.NATH ENTERPRISES, DHENKANAL	RUDRA PRASAD KAR	//
		VS	VS	0
		UNION OF INDIA		//
229	WP(C)/0005308/2023	SASMITA KUMARI SAHU	ARUN KUMAR PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0005309/2023	MADAN MOHAN PATRA	SATYAJIT BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0005310/2023	SURENDRA PRATAP SINGH	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0005311/2023	SURENDRA PRATAP SINGH	DEBENDRA KUMAR SAHOO (1)	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0005312/2023	PRANAB NAYAK	SANTOSH KUMAR BEHERA	//
		VS	VS	0
		CM CUM AO, PANJAB AND SIND BANK, VIJAYAWADA		//
234	WP(C)/0005313/2023	TARINI PRADHAN	SANTOSH KUMAR MAHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0005314/2023	SATYABADI PADHI	GOURI MOHAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0005315/2023	ROHIT KUMAR JENA	SITANSU MOHAN SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0005316/2023	SANTILATA JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0005317/2023	DUSHASAN PATRA	SITANSU MOHAN SINGH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0005318/2023	STATE OF ODISHA PRASANTA PATRA VS	SITANSU MOHAN SINGH VS	// // 0
240	WP(C)/0005319/2023	STATE OF ODISHA FARIDA BEGAM VS	SITANSU MOHAN SINGH VS	// // 0
241	WP(C)/0005320/2023	STATE OF ODISHA SUNITA PANDA VS	SUSHANTA KUMAR MISHRA VS	// // 0
242	WP(C)/0005321/2023	STATE OF ODISHA BASANTA KUMAR ROUT VS	SITANSU MOHAN SINGH VS	// // 0
243	WP(C)/0005322/2023	STATE OF ODISHA DUTIKRISHNA PANDA VS	SHARMISTHA SAMAL VS	// // 0
244	WP(C)/0005323/2023	STATE OF ODISHA DEVI SAHU VS	SHARMISTHA SAMAL VS	// // 0
245	WP(C)/0005324/2023	STATE OF ODISHA TAPAN BIHARI TRIPATHY VS	GOPINATH SETHI VS	// // 0
246	WP(C)/0005325/2023	STATE OF ODISHA KETAKI SAHU VS	SHARMISTHA SAMAL VS	// // 0
247	WP(C)/0005326/2023	STATE OF ODISHA BASANTA KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // 0
248	WP(C)/0005327/2023	STATE OF ODISHA SAUBHAGYA CHANDRA PATITA VS	SHARMISTHA SAMAL VS	// // 0
249	WP(C)/0005328/2023	STATE OF ODISHA DHANANJAY TRIPATHY VS STATE OF ODISHA	BANABIHARI RAY VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0005329/2023	BIJAYA KUMAR SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
251	WP(C)/0005330/2023	KHETRABASI GHADEI VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
252	WP(C)/0005331/2023	SARAT CHANDRA SATPATHY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
253	WP(C)/0005332/2023	DANDA PANI BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
254	WP(C)/0005333/2023	SIMANCHAL DAKUA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
255	WP(C)/0005334/2023	RANKANIDHI SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
256	WP(C)/0005335/2023	PRABHUDATTA DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
257	WP(C)/0005336/2023	SANYASI BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
258	WP(C)/0005337/2023	PRABHATA PATIA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
259	WP(C)/0005338/2023	UPENDRA MAHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
260	WP(C)/0005339/2023	RAJANI SAHUKAR VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
261	WP(C)/0005340/2023	RADHA CHARAN SAHU	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0005341/2023	STATE OF ODISHA DILLIP KUMAR SWAIN	SHARMISTHA SAMAL	//
		VS	VS	0
263	WP(C)/0005342/2023	STATE OF ODISHA GOPAL CHANDRA NAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
264	WP(C)/0005343/2023	STATE OF ODISHA BINODINI PATNAIK	SHARMISTHA SAMAL	//
		VS	VS	0
265	WP(C)/0005344/2023	STATE OF ODISHA PRASANTA KUMAR PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
266	WP(C)/0005345/2023	STATE OF ODISHA JUDHISTHI KUMAR RAUTO	SHARMISTHA SAMAL	//
		VS	VS	0
267	WP(C)/0005346/2023	STATE OF ODISHA KALU CHARANA BHUYAN	SHARMISTHA SAMAL	//
		VS	VS	0
268	WP(C)/0005347/2023	STATE OF ODISHA NAMITA KUMARI MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0
269	WP(C)/0005348/2023	STATE OF ODISHA LAL MOHAN NAHAK	SHARMISTHA SAMAL	//
		VS	VS	0
270	WP(C)/0005349/2023	STATE OF ODISHA SANTILATA DEVI	SHARMISTHA SAMAL	//
		VS	VS	0
271	WP(C)/0005350/2023	STATE OF ODISHA PRADEEP KUMAR BISHOYI	SHARMISTHA SAMAL	//
		VS	VS	0
272	WP(C)/0005351/2023	STATE OF ODISHA LAXMIDHAR SINGHARI	GOKULANANDA PADHI	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0005352/2023	THE ADMINISTRATIVE OFFICER, PURI BIPRA CHARAN SWAIN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // 0 //
274	WP(C)/0005353/2023	GOPABANDHU KHADANGA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
275	WP(C)/0005354/2023	A.SANKAR PRASAD ACHARY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
276	WP(C)/0005355/2023	SRIDHAR SAHOO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
277	WP(C)/0005356/2023	KEDARNATH MOHANTY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
278	WP(C)/0005357/2023	MAHENDRA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
279	WP(C)/0005358/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
280	WP(C)/0005359/2023	RAM CHANDRA PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
281	WP(C)/0005360/2023	DURGA PRASAD DASH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
282	WP(C)/0005361/2023	RANJIT KUMAR MAHARANA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
283	WP(C)/0005362/2023	RAM PRASAD DAS VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0005363/2023	SABITA JENA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
285	WP(C)/0005364/2023	MANORANJAN PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
286	WP(C)/0005365/2023	JAGANNATH SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
287	WP(C)/0005366/2023	D. ANANDA RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
288	WP(C)/0005367/2023	MADAN MOHAN RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
289	WP(C)/0005368/2023	DILLIP KUMAR MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
290	WP(C)/0005369/2023	BHAGABAN CHAUDHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
291	WP(C)/0005370/2023	TRINATH GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
292	WP(C)/0005371/2023	GANESH CHANDRA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
293	WP(C)/0005372/2023	HARIHARA BISOI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
294	WP(C)/0005373/2023	P.KRISHNA RAO DORA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
295	WP(C)/0005374/2023	BHAGABAN BEHERA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0005375/2023	BIKRAMA MAHARANA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0005376/2023	ARAKHITA BEHERA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0005377/2023	BASANTA KUMAR DASH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0005378/2023	RABINDRA NATH PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0005379/2023	ASHOK KUMAR PATHY	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0005380/2023	NADI LOKANATH	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0005381/2023	PRASANNA KUMAR BISOYI	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0005382/2023	PRAKASH CHANDRA PANDA	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0005383/2023	NABA KISHOR PRADHAN	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0005384/2023	SHREE VIDYA NIKETAN COLLEGE OF MEDICAL SCIENCES AND RESEARCH	PRATAP KISHORE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0005385/2023	PRATAP KISHORE MOHANTY	SHARMISTHA SAMAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0005386/2023	STATE OF ODISHA GYANA RANJAN BRAHMA VS	SHARMISTHA SAMAL VS	// // ()
308	WP(C)/0005387/2023	STATE OF ODISHA SIMANCHAL SWAIN VS	SHARMISTHA SAMAL VS	// // ()
309	WP(C)/0005388/2023	STATE OF ODISHA RASHMIREKHA MISHRA VS	RABI NARAYAN BEHERA VS	// // ()
310	WP(C)/0005389/2023	MANORANJAN MISHRA JYOTIRMOYEI PATNAIK VS	SHARMISTHA SAMAL VS	// // ()
311	WP(C)/0005390/2023	STATE OF ODISHA BIJAYA CHANDRA SAHU VS	SHARMISTHA SAMAL VS	// // ()
312	WP(C)/0005391/2023	STATE OF ODISHA G.B. OF SORO WOMENS COLLEGE, BALASORE VS	SAMEER KUMAR DAS VS	// // ()
313	WP(C)/0005392/2023	STATE OF ODISHA SUBODHA PANDA VS	SHARMISTHA SAMAL VS	// // ()
314	WP(C)/0005393/2023	STATE OF ODISHA NILADRI TRIPATHY VS	SHARMISTHA SAMAL VS	// // ()
315	WP(C)/0005394/2023	STATE OF ODISHA BIJAYA KUMAR NAHAK VS	SHARMISTHA SAMAL VS	// // ()
316	WP(C)/0005395/2023	STATE OF ODISHA DISTRICT COLLECTOR, DHENKANAL VS	HARMOHAN DHAL, A.G.A. VS	// // ()
317	WP(C)/0005396/2023	GHANASHYAM ROUT JYOTIRMAYEE PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0005397/2023	KAILASH CHANDRA JENA VS UCO BANK, ANGUL MAIN BRANCH	UMESH CHANDRA MOHANTY VS	// 0 //
319	WP(C)/0005398/2023	SUBHADRA NAIK VS STATE OF ODISHA	KUNJA SUNDAR DAS VS	// 0 //
320	WP(C)/0005399/2023	SASI BHUSAN RATH VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
321	WP(C)/0005400/2023	KONDURU NAGABHUSAN RAO VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
322	WP(C)/0005401/2023	PRATAP CHANDRA GOUDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
323	WP(C)/0005402/2023	PRAMOD KUMAR PARIDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
324	WP(C)/0005403/2023	HRUSIKESH PANIGRAHI VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
325	WP(C)/0005404/2023	MANAS RANJAN MOHANTY VS R.T.O.,SUNDARGARH	SYAMALENDU PATNAIK VS	// 0 //
326	WP(C)/0005405/2023	DHARMAJIT BEHERA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
327	WP(C)/0005406/2023	SANANDA NAYAK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
328	WP(C)/0005407/2023	BIKASH CHANDRA SAHANI VS SRIRAM TRANSPORT FINANCE COMPANY LTD., BBSR	MANASH RANJAN NAYAK VS	// 0 //
329	WP(C)/0005408/2023	SHASHIBHUSAN MISHRA	SHARMISTHA SAMAL	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0005409/2023	STATE OF ODISHA SRADDHANJALI SABAR	KUNAL KUMAR SWAIN	//
		VS	VS	0
331	WP(C)/0005410/2023	STATE OF ODISHA SWAPNA CHOUDHURY	SHARMISTHA SAMAL	//
		VS	VS	0
332	WP(C)/0005411/2023	STATE OF ODISHA DEBENDRA KUMAR MISHRA	SHARMISTHA SAMAL	//
		VS	VS	0
333	WP(C)/0005412/2023	STATE OF ODISHA BURLA KANAKRATNAM	ASHOK KUMAR DAS	//
		VS	VS	0
334	WP(C)/0005413/2023	STATE OF ODISHA SUNIL KUMAR SAMAL	SASHIBHUSAN DAS	//
		VS	VS	0
335	WP(C)/0005414/2023	STATE OF ODISHA GOPABANDHU SENAPATI	BISWA PRAKASH DHAL	//
		VS	VS	0
336	WP(C)/0005415/2023	THE COLLECTOR AND DM, JAGATSINGHPUR SK SABIR ALI	AFRAAZ SUHAIL	//
		VS	VS	0
337	WP(C)/0005416/2023	UNION OF INDIA LAXMIDHARA BEHERA	RAMDAS ACHARY	//
		VS	VS	0
338	WP(C)/0005417/2023	COMMNR. CONSOLIDATION, ODISHA UNION OF INDIA	SATYABRATA PANDA,C.G.A	//
		VS	VS	0
339	WP(C)/0005418/2023	BHARAT CHANDRA DAS GOPAL KRUSHNA BEHERA	RAMDAS ACHARY	//
		VS	VS	0
340	WP(C)/0005419/2023	STATE OF ODISHA TARAK NATH DAS	KAJAL SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0005420/2023	UNION OF INDIA AJAYA KUMAR KHATUA VS	SIBA PRASAD PATI VS	// // ()
342	WP(C)/0005421/2023	STATE OF ODISHA RAMA CHANDRA SAHU VS	SIBA PRASAD PATI VS	// // ()
343	WP(C)/0005422/2023	STATE OF ODISHA SUKUMAR ROUT VS	DILIP KUMAR SAHU VS	// // ()
344	WP(C)/0005423/2023	STATE OF ODISHA M/S ASUTOSH PHARMACEUTICALS, CUTTACK VS	MUKESH AGARWAL VS	// // ()
345	WP(C)/0005424/2023	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI SAROJ KUMAR SINGH VS	GIRISH CHANDRA SAHU VS	// // ()
346	WP(C)/0005425/2023	STATE OF ODISHA NAUKESHU PATRO VS	SIDHARTH PRASAD DAS VS	// // ()
347	WP(C)/0005426/2023	STATE OF ODISHA PRAMODA KUMAR SWAIN VS	AKSHAYA KUMAR PANDEY VS	// // ()
348	WP(C)/0005427/2023	STATE OF ODISHA PRIYANKA SWAIN VS	SAROJ KUMAR MISHRA VS	// // ()
349	WP(C)/0005428/2023	STATE OF ODISHA SUVENDU BEHERA VS	BANSHIDHAR SATAPATHY VS	// // ()
350	WP(C)/0005429/2023	ODISHA STATE SEEDS CORP. LTD., BBSR SANTI SUDHA SAHOO VS	EKTA AGRAWAL VS	// // ()
351	WP(C)/0005430/2023	THE TAHASILDAR, CUTTACK JAYANTI SAHOO VS	SRINIVAS MOHANTY VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0005431/2023	AMULYA CHANDRA BARIK VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
353	WP(C)/0005432/2023	BISWAJITA BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
354	WP(C)/0005433/2023	SARANGA PADHAN VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
355	WP(C)/0005434/2023	BHOLANATH BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
356	WP(C)/0005435/2023	SARASWATI SAHU VS D.G OF POLICE, ODISHA, CUTTACK	ASMIYA RANJAN MAJHI VS	// 0 //
357	WP(C)/0005436/2023	RANJEET KUMAR BISWAL VS UNION OF INDIA	DAYANIDHI MISHRA VS	// 0 //
358	WP(C)/0005437/2023	NILADRI BIHARI PATTANAYAK VS COMMNR. OF ENDOWMENTS, BBSR	JAYADEBA BEHERA VS	// 0 //
359	WP(C)/0005438/2023	ABDUL NIJAM VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
360	WP(C)/0005439/2023	DIBAKAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
361	WP(C)/0005440/2023	TAPAN KUMAR SAMAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
362	WP(C)/0005441/2023	NIRUPAMA SWAIN VS STATE BANK OF INDIA, BBSR	KSHIROD KUMAR ROUT VS	// 0 //
363	WP(C)/0005442/2023	BAIJAYANTIMALA DEVI	TUSHAR KANTA NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0005443/2023	GOURI KUMAR DAS	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0005444/2023	BRAJA SEKHAR DASH	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0005445/2023	MAMATA PATRA	TUSHAR KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0005446/2023	MANOJ KUMAR MOHARANA	BASUDEV PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0005447/2023	DHANURJAY NARAYAN MOHANTA	RAMESH CHANDRA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0005448/2023	CHITARANJAN NAYAK	SANJIB MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0005449/2023	BIJAYA KARNA	MADAN MOHAN SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0005450/2023	PRAMOD GOUDA	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0005451/2023	GANGADHAR PATEL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0005452/2023	SARATA CHANDRA PANIGRAHY	SWAPNIL ROY	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0005453/2023	TAHIR KHAN	MADAN MOHAN SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0005454/2023	STATE OF ODISHA TRINATH GURU VS	SWAPNIL ROY VS	// // ()
376	WP(C)/0005455/2023	STATE OF ODISHA BENUDHAR NAIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0005456/2023	STATE OF ODISHA YODHISTHIRA SAHU VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
378	WP(C)/0005457/2023	STATE OF ODISHA ESABA KUMAR SABAR VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
379	WP(C)/0005458/2023	STATE OF ODISHA RAJENDRA KUMAR MANNA @ RAJENDRA MANNA VS	RESHMA BEHERA VS	// // ()
380	WP(C)/0005459/2023	STATE OF ODISHA RAMA MAJHI VS	BHASKAR SAMANTARAY VS	// // ()
381	WP(C)/0005460/2023	STATE OF ODISHA GHASIRAM DOMB VS	BHASKAR SAMANTARAY VS	// // ()
382	WP(C)/0005461/2023	STATE OF ODISHA SACHIDANANDA ROUT VS	TAPAN KUMAR BISWAL VS	// // ()
383	WP(C)/0005462/2023	STATE OF ODISHA SANJAY KUMAR JENA VS	MOHAMMED RIAZ VS	// // ()
384	WP(C)/0005463/2023	STATE OF ODISHA HARI NAIK VS	BHASKAR SAMANTARAY VS	// // ()
385	WP(C)/0005464/2023	STATE OF ODISHA ALOK KUMAR MISHRA @ ALOK MISHRA VS A.O., PUNJAB NATIONAL BANK, BERHAMPUR	DURGA CHARAN SABAT VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0005465/2023	HARI NAIK VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //
387	WP(C)/0005466/2023	MENAKA MISHRA VS THE COLLECTOR-CUM-DM, ANGUL	GAGAN BIHARI SINGH VS	// 0 //
388	WP(C)/0005467/2023	BANDITA DEO VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
389	WP(C)/0005468/2023	PITAMBAR NAIK VS RAVENSHAW UNIVERSITY, CUTTACK	SASWATI MOHAPATRA VS	// 0 //
390	WP(C)/0005469/2023	MARUF KHAN VS AO, CUM ASST. CONSERVATOR OF FORESTS, RAIKAKHOL	SAMARENDRA BAHADUR VS	// 0 //
391	WP(C)/0005470/2023	M/S GHAR SANSAR, SUNDARGARH VS CHIEF MANAGER CUM AO, CANARA BANK, SAMBALPUR	MANAS RANJAN KHATUA VS	// 0 //
392	WP(C)/0005471/2023	RAJU MAJHI VS STATE OF ODISHA	BHOJARAJ SETHI VS	// 0 //
393	WP(C)/0005472/2023	PURNA CHANDRA DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
394	WP(C)/0005473/2023	KASINATH DHANWAR VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
395	WP(C)/0005474/2023	SIMANCHAL KHUNTIA VS STATE OF ODISHA	SANDIPANI NAYAK VS	// 0 //
396	WP(C)/0005475/2023	PUNDARIKASHYA BISWAL VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
397	WP(C)/0005476/2023	RAJESH KUMAR PANIGRAHI	RABINDRA KUMAR PATNAIK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0005477/2023	DIRECTOR OF LOCAL FUND AUDIT, ODISHA IDISH CHANDRA BHUYAN MOHAPATRA	TREASURY AND ACCOUNTS BHAWAN, BBSR JAJATI KESHARI KHUNTIA	// //
		VS	VS	0
399	WP(C)/0005478/2023	STATE OF ODISHA PRAFULLA MAHANANDIA	KANANBALA ROY CHOUDHURY	// //
		VS	VS	0
400	WP(C)/0005479/2023	STATE OF ODISHA SRINIBAS MOHANTY	ACHYUTANANDA PATTANAİK	// //
		VS	VS	0
401	WP(C)/0005480/2023	STATE OF ODISHA SUSHMITA MOHANTY	SATYA NARAYAN PATTANAİK	// //
		VS	VS	0
402	WP(C)/0005481/2023	STATE OF ODISHA SURAJ KUMAR PATRA	SUSIL KUMAR PATTNAİK	// //
		VS	VS	0
403	WP(C)/0005482/2023	RM, RBI, BBSR RANJAN KUMAR DAS	SATYABRATA DASH	// //
		VS	VS	0
404	WP(C)/0005483/2023	STATE OF ODISHA DHANANJAYA PANDA	SUCHETA GUMANSINGH	// //
		VS	VS	0
405	WP(C)/0005484/2023	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD.	BBSR ANTA KUMAR DASH	// //
		VS	VS	0
406	WP(C)/0005485/2023	STATE OF ODISHA SASWAT SUNDARAY	PRADIP KUMAR DHAL	// //
		VS	VS	0
407	WP(C)/0005486/2023	STATE OF ODISHA MAA TARINI COLLEGE OF NURSING, KEONJHAR	PAMI RATH	// //
		VS	VS	0
408	WP(C)/0005487/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR HARIDASPUR PARADIP RAILWAY COMPANY LTD.	BBSR ANTA KUMAR DASH	// //
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0005488/2023	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD. BBSR	BBSR ANANTA KUMAR DASH VS	// // ()
410	WP(C)/0005489/2023	STATE OF ODISHA SUNIL SUVRAJIT DHAL	SITANSU MOHAN SINGH VS	// // ()
411	WP(C)/0005490/2023	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD. BBSR	BBSR ANANTA KUMAR DASH VS	// // ()
412	WP(C)/0005491/2023	STATE OF ODISHA ANITA SHA	SITANSU MOHAN SINGH VS	// // ()
413	WP(C)/0005492/2023	STATE OF ODISHA HARIDASPUR PARADIP RAILWAY COMPANY LTD. BBSR	BBSR ANANTA KUMAR DASH VS	// // ()
414	WP(C)/0005493/2023	STATE OF ODISHA SWADHIN PANDA	BIJAYA KUMAR BEHERA VS	// // ()
415	WP(C)/0005494/2023	REGIONAL PROVIDENT FUND COMMISSIONER, BBSR HARIDASPUR PARADIP RAILWAY COMPANY LTD. BBSR	BBSR ANANTA KUMAR DASH VS	// // ()
416	WP(C)/0005495/2023	STATE OF ODISHA SRIBATSHA BEHERA	SITANSU MOHAN SINGH VS	// // ()
417	WP(C)/0005496/2023	STATE OF ODISHA DHANURJAY ROUT	SITANSU MOHAN SINGH VS	// // ()
418	WP(C)/0005497/2023	STATE OF ODISHA BAIKUNTHNATH SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()
419	WP(C)/0005498/2023	STATE OF ODISHA KRUPASINDHU BALABANTARAY	SASWATI MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0005499/2023	LEENA NAIK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
421	WP(C)/0005500/2023	RABINDRA KUMAR RANA VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	// 0 //
422	WP(C)/0005501/2023	M/S. REDTECH SOLUTIONS INDIA PVT. LTD.,CUTTACK VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CUTTACK	SWANAY MOHANTY VS	// 0 //
423	WP(C)/0005502/2023	GEETANJALI DASH VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
424	WP(C)/0005503/2023	ROYARAM MUNDA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
425	WP(C)/0005504/2023	KRUSHNA CHANDRA SAMAL VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
426	WP(C)/0005505/2023	SANDHYARANI DWIBEDY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //
427	WP(C)/0005506/2023	BIPIN BIHARI NAIK VS CHAIRMAN, ODISHA GRAMYA BANK, BBSR	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
428	WP(C)/0005507/2023	GAYATREE SETHI VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //
429	WP(C)/0005508/2023	SAUBHAGYA LAXMI PATTANAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
430	WP(C)/0005509/2023	RENUBALA SAHU VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
431	WP(C)/0005510/2023	DEBI PRASAD MOHANTY	PRAFULLA KUMAR RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	WP(C)/0005511/2023	M/S NAMRATA PRADHAN, ANGUL	SABYASACHI PANDA	//
		VS	VS	()
		ADDL. CT AND GST, ANGUL CIRCLE		//
433	WP(C)/0005512/2023	M/S NAMRATA PRADHAN, ANGUL	SABYASACHI PANDA	//
		VS	VS	()
		ADDL. CT AND GST OFFICER, ANGUL CIRCLE		//
434	WP(C)/0005513/2023	TAPAS KUMAR PATRA	SAURAV TIBREWAL	//
		VS	VS	()
		STATE OF ODISHA		//
435	WP(C)/0005514/2023	PRADEEP KUMAR BEHERA	SANTOSH KUMAR DASH	//
		VS	VS	()
		KAMALAKANTA NAYAK		//
436	WP(C)/0005515/2023	LENKA ENGINEERING ASSOCIATE	DURGA CHARAN SABAT	//
		VS	VS	()
		A.O., UCO BANK, SAMBALPUR		//
437	WP(C)/0005516/2023	MAGUNI SAHOO	BIPLABA P.B. BAHALI	//
		VS	VS	()
		STATE OF ODISHA		//
438	WP(C)/0005517/2023	PRIYADARSHI MOHAPATRA @ PATTNAYAK	SOUMENDRA PATTANAIK	//
		VS	VS	()
		LALMOHAN MOHAPATRA		//
439	WPCRL/0000023/2023	REBATI JENA	PRAKASH K. MISHRA	/0
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0001917/2023	KANHU CHARAN PARIDA	AMITAV TRIPATHY	NAYAGARH SADAR /109 /2019
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0001918/2023	PRANAB BISWAL	RANJIT MOHANTY	AUL /112 /2023
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0001919/2023	SANDHYARANI MISHRA	DINESH KUMAR MOHANTY	BANAPUR P.S. /70 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0001920/2023	STATE OF ODISHA AMIR KHAN VS	SIDDHARTH GOUTAM DAS VS	// TUREIKELA /256 /2022 ()
444	ABLAPL/0001921/2023	STATE OF ODISHA GANGADHAR MEHER VS	ABHILASH MISHRA VS	// TARBHA /173 /2022 ()
445	ABLAPL/0001922/2023	STATE OF ODISHA JITENDRA DAS @ MAMA DAS VS	SARAT KUMAR JENA VS	// KHALLIKOTE /758 /2022 ()
446	ABLAPL/0001923/2023	STATE OF ODISHA KAMESH PARDHANI @ PARDHANI KAMESH VS	JAJATI KESHARI KHUNTIA VS	// MACHHKUND /23 /2022 ()
447	ABLAPL/0001924/2023	STATE OF ODISHA SK. SAHID @ SK. SAYAB @ SK. RAFID VS	SARAT KUMAR JENA VS	// TANGI (KHURDA) /168 /2023 ()
448	ABLAPL/0001925/2023	STATE OF ODISHA PARAMANANDA PANIGRAHY VS	JITENDRA SAMANTARAY VS	// / /0 ()
449	ABLAPL/0001926/2023	STATE OF ODISHA(VIG.) MUKUNDA @ MAKUNDA MEHER VS	BHAWANI SANKAR PANIGRAHI VS	// MURIBAHAL /24 /2023 ()
450	ABLAPL/0001927/2023	STATE OF ODISHA AMBIKA KANPAN VS	J.N.PANDA VS	// GOLAMUNDA /162 /2022 ()
451	ABLAPL/0001928/2023	STATE OF ODISHA NITYANANDA KHATOI VS	RASHUNATH SINGH VS	// KONARK /24 /2023 ()
452	ABLAPL/0001929/2023	STATE OF ODISHA KUNJA MAJHI VS	ABHAYA KUMAR PARIDA VS	// BHAWANIPATNA SADAR /40 /2023 ()
453	ABLAPL/0001930/2023	STATE OF ODISHA BIJAYA KUMAR KHATOI VS STATE OF ODISHA	RAGHUNATH SINGH VS	// KONARK /24 /2023 () //

ORISSA HIGH COURT**FILING REPORT AS ON :21/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0001931/2023	RASMITA SAHOO VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	AUL /175 /2023 () //
455	ABLAPL/0001932/2023	KIRAN KUMAR PATTNAIK VS STATE OF ODISHA	MANORANJAN PADHY VS	PARLAKHEMUNDI /261 /2022 () //
456	ABLAPL/0001933/2023	SHIVO GOPE VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	JODA /46 /2023 () //
457	ABLAPL/0001934/2023	DUSMANTA PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	N.T.P.C. /13 /2023 () //
458	ABLAPL/0001935/2023	PRADIP KUMAR NAIK VS STATE OF ODISHA	ADITI HOTA VS	N.T.P.C. /16 /2023 () //
459	ABLAPL/0001936/2023	FELU MISHRA @ RASHMI RANJAN MISHRA VS STATE OF ODISHA	SYAMALENDU PATTNAIK VS	DASPALLA /53 /2023 () //
460	ABLAPL/0001937/2023	NARAYAN ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /96 /2023 () //
461	ABLAPL/0001938/2023	GOPAL ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /96 /2023 () //
462	ABLAPL/0001939/2023	MADHUSUDAN ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /96 /2023 () //
463	ABLAPL/0001940/2023	JULUKA ROUT @ BIPLAB ROUT VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	SORO /96 /2023 () //
464	ABLAPL/0001941/2023	NIRUDHA KUMBHAR @ NIRAJ KUMBHAR VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	BAUNISUNI /82 /2022 () //
465	ABLAPL/0001942/2023	TRILOCHAN SAHOO	DEEPAK KU SAHOO	KENDRAPARA SADAR /154 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0001943/2023	SUBRAT KUMAR NATH	RAJALAXMI BISWAL	TALCHER TOWN /122 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0001944/2023	SUDARSAN SETHY @ SURENDRA SETHY	DILLIP KUMAR DASH	JAGATSINGPUR /108 /2023
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0001945/2023	GYANA RANJAN NAYAK	SITANSHU MOHAN DWIBEDY	NANDANKANAN /32 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0001946/2023	PINTU @ RASHMIRANJAN LENKA	DEEPAK KU SAHOO	MARSHAGHAI /513 /2022
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0001947/2023	PEDDINA NARAYANA RAO	BIRAJA PRASANNA DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0001948/2023	JAGANNATH ACHARYA	UMA CHARAN MISHRA	BHAWANIPATNA TOWN /529 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0001949/2023	SRIKANTA KUMAR PRADHAN	DEBASIS TRIPATHY	BHARATPUR PS /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0001950/2023	PRASANTA PRADHAN @ PRASANTA KUMAR PRADHAN	DEBASIS TRIPATHY	BHARATPUR PS /65 /2023
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0001951/2023	GYANA RANJAN NAYAK	SITANSHU MOHAN DWIBEDY	NADANAKANAN P.S. /34 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0001952/2023	PRAKASH BISWAL	SATYA RANJAN MULIA	ANGUL SADAR PS /56 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0001953/2023	MOHAMMAD SAHEB @ MD. SAHABUDIN	BIJAYA KUMAR RAGADA	JHARSUGUDA GRPS /15 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0001954/2023	STATE OF ODISHA KANHA @ SANTANU KUMAR MAI VS	PRAFULLA KUMAR BISWAL VS	// RAJNAGAR /158 /2023 ()
478	ABLAPL/0001955/2023	STATE OF ODISHA SAGAR BAGARTI VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /27 /2023 ()
479	ABLAPL/0001956/2023	STATE OF ODISHA PIRU PRASAD MOHANTY @ PIRA PRASAD MOHANTY VS	SMRUTI RANJAN MOHAPATRA VS	// ATHGARH /43 /2023 ()
480	ABLAPL/0001957/2023	STATE OF ODISHA JAYA BEHERA VS	JYOTIRMAYA SAHOO VS	// KODALA /621 /2022 ()
481	ABLAPL/0001958/2023	STATE OF ODISHA NAMITA MISHRA VS	RANJAN KUMAR ROUT VS	// PIPLI /25 /2023 ()
482	ABLAPL/0001959/2023	STATE OF ODISHA KISHORE KUMAR BHOI VS	BIDESHI KUMAR GHADEI VS	// CUTTACK SADAR /349 /2022 ()
483	ABLAPL/0001960/2023	STATE OF ODISHA BIPIN KUMAR CHOUDHURY VS	BALARAM NAYAK VS	// JAGATPUR /47 /2023 ()
484	ABLAPL/0001961/2023	STATE OF ODISHA PRABHUPADA DAS VS	RAMESH CHANDRA MAHARANA VS	// BADAMBADI /53 /2023 ()
485	ABLAPL/0001962/2023	STATE OF ODISHA MINATI DALAI VS	SAMBIT BISWAL VS	// KUJANGA /526 /2022 ()
486	ABLAPL/0001963/2023	STATE OF ODISHA BISHAL BIPLAB NAYAK VS	JAYADEBA BEHERA VS	// LAXMISAGAR P.S. /51 /2023 ()
487	ABLAPL/0001964/2023	STATE OF ODISHA SANJAY @ SUBASHIS MOHANTY VS	KSHIROD KUMAR MOHAPATRA VS	// BANKI /1 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :21/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	ABLAPL/0001965/2023	CHANDRA SEKHAR PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	DHENKANAL SADAR /120 /2023 () //
489	ABLAPL/0001966/2023	UMESH ROUT@UMESH KUMAR ROUT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIALI /59 /2023 () //
490	ABLAPL/0001967/2023	LAKESH CHANDRA BEHERA VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	KALINGA NAGAR /98 /2021 () //
491	ABLAPL/0001968/2023	JITENDRA CHHOTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	JANKIA P.S. /60 /2023 () //
492	ABLAPL/0001969/2023	BISWANATH DAS VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	RAJKANIKA /494 /2022 () //
493	ABLAPL/0001970/2023	RANJU NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /53 /2023 () //
494	ABLAPL/0001971/2023	SUSHANTA KUMAR DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /27 /2023 () //
495	ABLAPL/0001972/2023	KRUSHNA CHANDRA MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	KASAFAL MARINE /4 /2023 () //
496	ABLAPL/0001973/2023	PRAFULLA NAYAK VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /53 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 OTAPL/2/2023	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA (CGST, CX AND CUSTOMS)
2	3/2023 OTAPL/2/2023	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA (CGST, CX AND CUSTOMS)
3	4/2023 OTAPL/2/2023	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA	THE COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELHA (CGST, CX AND CUSTOMS)
4	12/2023 ARBA/38/2022	M/S. HCIL ADHIKARYA ARSS (JV)-MP	SIDHANT DWIBEDI
5	29/2023 LAA/7/2023	BILASINI PANDA @ BEHERA-MP	MOHENDRA KUMAR MOHAPATRO
6	30/2023 LAA/8/2023	PRAMODINI NANDA-MP	MOHENDRA KUMAR MOHAPATRO
7	42/2023 WPC(OAC)/228/2016	KAVITA PATEL-MP	
8	43/2023 WPC(OAC)/4385/2016	ADHIKARI MANOJ KUMAR DAS-MP	
9	44/2023 WPC(OAC)/4565/2015	SUJATA RAY-MP	
10	45/2023 WPC(OAC)/4567/2015	SATYA PRAKASH SWAIN-MP	
11	46/2023 WPC(OAC)/4568/2015	STRUTI PRANGYA SWAIN-MP	
12	47/2023 WPC(OAC)/1796/2014	DEBAKEE DASH-MP	
13	48/2023 WPC(OAC)/2041/2018	PRAKASH CHANDRA PANDA-MP	M/S U.C. MOHANTY
14	49/2023 CMAPL/146/2023	M/S AGARWAL CRUSHER UNIT-MP	KSHIROD KUMAR SAHOO
15	50/2023 CMAPL/167/2022	SUSANTA KUMAR PATTNAIK-MP	M/S.ALEKH CHANDRA MOHANTY, S.BHAGAT
16	51/2023 ITA/40/2023	M/S MAIKAL BREWERIES PVT. LTD.-MP	KSHIROD KUMAR SAHOO
17	51/2023 CMAPL/146/2023	M/S AGARWAL CRUSHER UNIT-MP	KSHIROD KUMAR SAHOO
18	58/2023 CONTC/7521/2021	SANJAY KUMAR ROUT-MP	M/S BIMBISAR DASH, A.NAYAK, A.K.BEHERA
19	60/2023 RPFAM/56/2023	NATABARA MALLICK-MP	SANJIB KUMAR BHANJADEO
20	61/2023 RPFAM/56/2023	NATABARA MALLICK-MP	SANJIB KUMAR BHANJADEO
21	61/2023 RVWPET/49/2023	JYOTIRANJAN SAHOO-MP	BIPLAB P.B. BAHALI
22	62/2023 RPFAM/56/2023	NATABARA MALLICK-MP	SANJIB KUMAR BHANJADEO
23	62/2023 RVWPET/49/2023	JYOTIRANJAN SAHOO-MP	BIPLAB P.B. BAHALI
24	63/2023 RPFAM/57/2023	BINAPANI PADHI @ TRIPATHY-MP	PRAFULLA CHANDRA ACHARYA
25	64/2023 RPFAM/58/2023	BALARAM MOHANTY-MP	BAIJAYANTI MOHANTY
26	68/2023	SAROJ PRUSTY-MP	AMIYA KUMAR TARAI

27	CRLMP/367/2023 70/2023 MATA/59/2023	LAXMIDHAR KAR-MP	PRATAP CHANDRA MISHRA
28	91/2023 TRP(C)/74/2023	SUCHISMITA PRUSTY @ LIPI-MP	SOUBHAGYA KUMAR DASH
29	92/2023 TRP(C)/75/2023	RAJASHREE BAIDYA @ PARIDA-MP	MANASI MOHAPATRA
30	93/2023 TRP(C)/76/2023	ROJALIN PATRA @ MOHAPATRA-MP	GHANASHYAM MUDULI
31	134/2023 CRLREV/258/2013	AYUB KHAN-MP	M/S.PRAVASH CH.JENA
32	135/2023 CRLREV/44/2022	DURYADHANA PATRA-MP	HEMANTA KUMAR TRIPATHY
33	154/2023 FAO/37/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P DUTTA
34	155/2023 FAO/36/2023	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
35	173/2023 RSA/12/2004	RAJ KISHORE DAS-MP	M/S.SUSANTA KR. DASH, D.P.MOHANTY
36	174/2023 RSA/69/2023	POSINI PRASAD-MP	S.S.RAO
37	175/2023 RSA/144/2021	PARBATI HARIJAN-MP	TUKUNA KUMAR MISHRA
38	186/2023 CMP/585/2021	PROF. DR. SIDHARTH DAS-MP	SOUMYA MISHRA
39	187/2023 CMP/192/2023	DAMAYANTI SEN-MP	SAMIR KUMAR MISHRA
40	188/2023 CMP/116/2023	SANTOSH KUMAR SAMAL-MP	
41	189/2023 CMP/193/2023	BALARAM PRADHAN-MP	HRUDANANDA MOHAPATRA
42	190/2023 CMP/194/2023	GIRDHARILAL AGARWAL-MP	JAGDISH BISWAL
43	262/2023 MACA/33/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
44	263/2023 MACA/142/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
45	264/2023 MACA/143/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
46	265/2023 MACA/144/2023	THE D.M., M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA KUMAR MAHALI
47	266/2023 MACA/145/2023	THE DIVL. MANAGER, M/S. UNITED INDIA INSURANCE CO.LTD.-MP	CHITYODIP MOHAPATRA
48	301/2023 BLAPL/12162/2022	PANDABA SAHU-MP	S.S.RAY 2
49	302/2023 BLAPL/10898/2022	DILLIP KUMAR NAIK-MP	NARENDRA KUMAR LENKA
50	303/2023 BLAPL/10387/2022	SAILENDRA KUMAR PANDA @ MUNA-MP	
51	304/2023 BLAPL/1305/2023	SANKAR MUTUKA-MP	DUSHMANTA SAHOO
52	305/2023 BLAPL/2130/2023	IMRAN KHAN-MP	CHANDANA MISHRA
53	306/2023 BLAPL/601/2023	MUNA BEHERA-MP	
54	307/2023 BLAPL/10686/2022	MANOJ KUMAR PANDA-MP	NEELAKANTHA PANDA
55	308/2023 BLAPL/7247/2022	BHIMA KHILO-MP	
56	309/2023 BLAPL/12976/2022	SAILESH KUMAR TIWARI-MP	SUNIL KUMAR PANDA
57	310/2023 BLAPL/971/2023	PICHU @ SUBHAM SAHU-MP	SOUMYA RANJAN DAS

58	436/2023 ABLAPL/1067/2023	PARITOSH KAMILA-MP	MANORANJAN PADHI
59	437/2023 ABLAPL/5797/2021	ABHAY MOHAKUD-MP	
60	438/2023 ABLAPL/10800/2019	PADMABATI MUNDRI @ PADMABATI MUNDA @PUTUL-MP	
61	439/2023 ABLAPL/7493/2022	ASHISH MEHER @ ASHISH KUMAR MEHER-MP	BISWAJIT MOHAPATRA
62	440/2023 ABLAPL/16572/2022	JYOTI@JYOTI KISHORE GAJENDRA-MP	
63	441/2023 ABLAPL/11860/2022	MANORAMA DAS-MP	
64	442/2023 ABLAPL/10219/2022	JAYANTA NARAYAN PANDA-MP	
65	453/2023 CRLA/159/2023	SARAT MAJHI-MP	SUSHANTA KUMAR JOSHI
66	454/2023 CRLA/219/2023	LACHHMAN SABAR-MP	ABHILASH MISHRA
67	455/2023 CRLA/219/2023	LACHHMAN SABAR-MP	ABHILASH MISHRA
68	456/2023 CRLA/219/2023	LACHHMAN SABAR-MP	ABHILASH MISHRA
69	457/2023 CRLA/1132/2022	KALIA NAIK@TERA-MP	SANKARACHARYA CHOUDHURY
70	458/2023 CRLA/260/2021	NABAKISHORE RANA-MP	BHABANI SHANKAR RAYAGURU
71	459/2023 CRLA/1171/2022	MANAS@MANASH JENA-MP	RAMANI KANTA PATTANAİK
72	460/2023 CRLA/1171/2022	MANAS@MANASH JENA-MP	RAMANI KANTA PATTANAİK
73	674/2023 CRLMC/966/2023	JULU JENA@MANINDRA KUMAR JENA-MP	BISWAJIT PASAYAT
74	675/2023 CRLMC/966/2023	JULU JENA@MANINDRA KUMAR JENA-MP	BISWAJIT PASAYAT
75	676/2023 CRLMC/967/2023	SUDHIR PATRA-MP	RABI NARAYAN PANDA
76	677/2023 CRLMC/970/2023	GULU NAYAK@DHARAM NAYAK-MP	RAMDAS ACHARY
77	678/2023 CRLMC/971/2023	RIMKU@RINKU TOPPO-MP	ARUN KUMAR MISHRA
78	679/2023 CRLMC/973/2023	BRUNDABAN SAHU-MP	SHANTI PRAKASH MOHANTY
79	680/2023 CRLMC/973/2023	BRUNDABAN SAHU-MP	SHANTI PRAKASH MOHANTY
80	681/2023 CRLMC/552/2023	NIRANJAN NAYAK-MP	SANATAN DAS
81	682/2023 CRLMC/70/2023	SUBHARANSHU SEKHAR UDGATA-MP	DEVASHIS PANDA
82	683/2023 CRLMC/976/2023	KSHITISH KUMAR DASH@KSHITISH DASH-MP	SMITA RANJAN PATNAİK
83	684/2023 CRLMC/976/2023	KSHITISH KUMAR DASH@KSHITISH DASH-MP	SMITA RANJAN PATNAİK
84	685/2023 CRLMC/977/2023	KANTA PATEL-MP	DHIRENDRA KUMAR MOHAPATRA
85	686/2023 CRLMC/978/2023	SUJIT DASH-MP	SAMIR KUMAR MISHRA
86	687/2023 CRLMC/981/2023	BASANTA BAGHA-MP	SATYA RANJAN MULIA
87	688/2023 CRLMC/982/2023	KISHORE CHANDRA JENA-MP	SATYA RANJAN MULIA
88	689/2023 CRLMC/987/2023	SAILESH KUMAR PATTNAYAK-MP	AMLAN SHAKTI PAUL
89	690/2023	BABUA KHILAR-MP	

90	CRLMC/260/2023 691/2023	MANASH BEHERA@MANA BEHERA@MANAS RANJAN-MRMLAN SHAKTI PAUL	
91	CRLMC/988/2023 692/2023	JOGESH PETIA-MP	SATYABRATA MOHANTY
92	CRLMC/992/2023 693/2023	PINTU RAY-MP	SOUMYA RANJAN DAS
93	CRLMC/993/2023 694/2023	PINTU RAY-MP	SOUMYA RANJAN DAS
94	CRLMC/993/2023 695/2023	GAYATRI SOREN-MP	PRABIR KUMAR RAY
95	CRLMC/995/2023 696/2023	BENUDHAR MANSINGH-MP	SANJIB KUMAR BHANJADEO
96	CRLMC/996/2023 697/2023	AMRITA KUMARI@KINDO-MP	ASUTOSH MOHANTY
97	CRLMC/220/2023 806/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
98	WA/311/2023 807/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
99	WA/311/2023 808/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
100	WA/321/2023 809/2023	STATE OF ODISHA-MP	ABHAYA KUMAR SHARMA,A.G.A
101	WA/321/2023 810/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
102	WA/323/2023 811/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
103	WA/323/2023 812/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
104	WA/323/2023 813/2023	STATE OF ORISSA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
105	WA/322/2023 814/2023	STATE OF ORISSA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
106	WA/322/2023 815/2023	STATE OF ORISSA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
107	WA/322/2023 816/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
108	WA/324/2023 817/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
109	WA/324/2023 818/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
110	WA/324/2023 819/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
111	WA/325/2023 820/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
112	WA/325/2023 821/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA, A.G.A.
113	WA/325/2023 822/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
114	WA/326/2023 823/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
115	WA/326/2023 824/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
116	WA/326/2023 825/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
117	WA/328/2023 826/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
118	WA/328/2023 827/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
119	WA/329/2023 828/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
120	WA/329/2023 829/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)

121	830/2023 WA/329/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
122	831/2023 WA/331/2023	PUSPITA PANDA-MP	GYANA RANJAN SETHI
123	832/2023 WA/331/2023	PUSPITA PANDA-MP	GYANA RANJAN SETHI
124	833/2023 WA/330/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
125	834/2023 WA/330/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
126	835/2023 WA/330/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
127	836/2023 WA/332/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
128	837/2023 WA/332/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
129	838/2023 WA/332/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
130	839/2023 WA/333/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
131	840/2023 WA/333/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
132	841/2023 WA/333/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO,A.S.C
133	842/2023 WA/334/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
134	843/2023 WA/334/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
135	844/2023 WA/335/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
136	845/2023 WA/335/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
137	846/2023 WA/335/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
138	847/2023 WA/336/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
139	848/2023 WA/336/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
140	849/2023 WA/336/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
141	850/2023 WA/337/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
142	851/2023 WA/337/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
143	852/2023 WA/337/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
144	853/2023 WA/338/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
145	854/2023 WA/338/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
146	855/2023 WA/338/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
147	856/2023 WA/339/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
148	857/2023 WA/339/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
149	858/2023 WA/339/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR. S.C.(S AND ME)
150	2354/2023 WP(C)/22781/2012	PRAFULLA C.MOHAPATRA-MP	M/S.SANKARSAN RATH
151	2355/2023 WP(C)/5290/2023	ODISHA GRAMYA BANK BUSINESS CORRESPONDENTS ASSOCIATION, BHARDA-MP	ASBENDRON CHANDA
152	2356/2023	DURGA PRASANNA DEY-MP	DURGESH NARAYAN RATH

153	WP(C)/3891/2023 2357/2023	DURGA PRASANNA DEY-MP	DURGESH NARAYAN RATH
154	WP(C)/3891/2023 2358/2023	RAMA SANKAR PATNAIK-MP	DINESH KUMAR PATRA
155	WP(C)/5292/2023 2359/2023	HAREKRUSHNA GIRI-MP	AMIT PRASAD BOSE
156	WP(C)/5293/2023 2360/2023	GHANASHYAM PATRA-MP	AMIT PRASAD BOSE
157	WP(C)/5295/2023 2361/2023	M/S REDTECH SOLUTIONS INDIA PVT. LTD., CUTTACK-MP	SWANAY MOHANTY
158	WP(C)/5294/2023 2362/2023	RAJENDRA GOEL-MP	AMIT PRASAD BOSE
159	WP(C)/5296/2023 2363/2023	PANCHANAN SAHU-MP	AMIT PRASAD BOSE
160	WP(C)/5297/2023 2364/2023	BASANTI PRABHA DAS-MP	AMIT PRASAD BOSE
161	WP(C)/5298/2023 2365/2023	SIBASANKAR BEHERA-MP	AMIT PRASAD BOSE
162	WP(C)/5299/2023 2366/2023	RUDRA PRATAP BHUKTA-MP	AMIT PRASAD BOSE
163	WP(C)/5301/2023 2367/2023	JASODA SANDHA-MP	AMIT PRASAD BOSE
164	WP(C)/5302/2023 2368/2023	M/S.NATH ENTERPRISES, DHENKANAL-MP	RUDRA PRASAD KAR
165	WP(C)/5303/2023 2369/2023	M/S.NATH ENTERPRISES, DHENKANAL-MP	RUDRA PRASAD KAR
166	WP(C)/5305/2023 2370/2023	M/S.NATH ENTERPRISES, DHENKANAL-MP	RUDRA PRASAD KAR
167	WP(C)/5306/2023 2371/2023	M/S.NATH ENTERPRISES, DHENKANAL-MP	RUDRA PRASAD KAR
168	WP(C)/5307/2023 2372/2023	S.K.D ASSOCIATES, CUTTACK-MP	
169	WP(C)/3144/2023 2373/2023	SKD ASSOCIATES, CUTTACK-MP	
170	WP(C)/3140/2023 2374/2023	BIJAYA KUMAR NAYAK-MP	SADASIVA PATRA
171	WP(C)/3278/2023 2375/2023	TARINI PRADHAN-MP	SANTOSH KUMAR MAHANTY
172	WP(C)/5313/2023 2376/2023	PRANAB NAYAK-MP	SANTOSH KUMAR BEHERA
173	WP(C)/5312/2023 2377/2023	BASUDEV MOHAPATRA-MP	
174	WP(C)/3449/2023 2378/2023	CHANDRA SEKHAR MISHRA-MP	MRITUNJAY BANERJEE
175	WP(C)/8344/2021 2379/2023	LAXMIDHAR SINGHARI-MP	GOKULANANDA PADHI
176	WP(C)/5351/2023 2380/2023	RAMA CHANDRA SWAIN-MP	
177	WP(C)/15820/2022 2381/2023	NABA KISHORE SAHOO-MP	
178	WP(C)/15821/2022 2384/2023	SURENDRA KUMAR GAHAN-MP	
179	WP(C)/33977/2022 2385/2023	G.B. OF SORO WOMENS COLLEGE, BALASORE-MP	SAMEER KUMAR DAS
180	WP(C)/5391/2023 2386/2023	KAILASH CHANDRA JENA-MP	UMESH CHANDRA MOHANTY
181	WP(C)/5397/2023 2387/2023	BIKASH CHANDRA SAHANI-MP	MANASH RANJAN NAYAK
182	WP(C)/5407/2023 2388/2023	DISTRICT COLLECTOR, DHENKANAL-MP	HARMOHAN DHAL, A.G.A.
183	WP(C)/5395/2023 2389/2023	LAXMIDHARA BEHERA-MP	RAMDAS ACHARY
	WP(C)/5416/2023		

184	2390/2023 WP(C)/5418/2023	GOPAL KRUSHNA BEHERA-MP	RAMDAS ACHARY
185	2391/2023 WP(C)/5422/2023	SUKUMAR ROUT-MP	DILIP KUMAR SAHU
186	2392/2023 WP(C)/5423/2023	M/S ASUTOSH PHARMACEUTICALS, CUTTACK-MP	MUKESH AGARWAL
187	2393/2023 WP(C)/5423/2023	M/S ASUTOSH PHARMACEUTICALS, CUTTACK-MP	MUKESH AGARWAL
188	2394/2023 WP(C)/5417/2023	UNION OF INDIA-MP	SATYABRATA PANDA,C.G.A
189	2395/2023 WP(C)/5428/2023	SUVENDU BEHERA-MP	BANSHIDHAR SATAPATHY
190	2396/2023 WP(C)/5434/2023	BHOLANATH BEHERA-MP	GYANA RANJAN SETHI
191	2397/2023 WP(C)/32067/2022	BHAIRAB CHARAN PATTANAIK-MP	SUDHANSHU SEKHAR PRATAP
192	2398/2023 WP(C)/5438/2023	ABDUL NIJAM-MP	UMA CHARAN MISHRA
193	2399/2023 WP(C)/5419/2023	TARAK NATH DAS-MP	KAJAL SAHOO
194	2400/2023 WP(C)/2433/2023	PNB METLIFE INDIA INSURANCE COMPANY LTD.,BENGALURU-MP	
195	2401/2023 WP(C)/5440/2023	TAPAN KUMAR SAMAL-MP	PRABODHA CHANDRA NAYAK
196	2402/2023 WP(C)/5441/2023	NIRUPAMA SWAIN-MP	KSHIROD KUMAR ROUT
197	2403/2023 WP(C)/5053/2023	M/S.PIONEER ALUMINIUM INDUSTRIES LTD. HYDERABAD-MP	DAWTEEN KUMAR
198	2404/2023 WP(C)/15348/2018	UNION OF INDIA,cabinet secretary-MP	
199	2405/2023 WP(C)/3178/2022	BHIMASEN DALAI-MP	LAMBODOR ACHARI
200	2406/2023 WP(C)/5464/2023	ALOK KUMAR MISHRA @ ALOK MISHRA-MP	DURGA CHARAN SABAT
201	2407/2023 WP(C)/5468/2023	PITAMBAR NAIK-MP	SASWATI MOHAPATRA
202	2408/2023 WP(C)/5470/2023	M/S GHAR SANSAR, SUNDARGARH-MP	MANAS RANJAN KHATUA
203	2409/2023 WP(C)/5472/2023	PURNA CHANDRA DAS-MP	PRAVASH CHANDRA JENA
204	2410/2023 WP(C)/5473/2023	KASINATH DHANWAR-MP	SIDHESWAR MALLIK
205	2411/2023 WP(C)/5475/2023	PUNDARIKASHYA BISWAL-MP	MANAS CHAND
206	2412/2023 WP(C)/5477/2023	IDISH CHANDRA BHUYAN MOHAPATRA-MP	JAJATI KESHARI KHUNTIA
207	2413/2023 WP(C)/5478/2023	PRAFULLA MAHANANDIA-MP	KANANBALA ROY CHOUDHURY
208	2414/2023 WP(C)/5478/2023	PRAFULLA MAHANANDIA-MP	KANANBALA ROY CHOUDHURY
209	2415/2023 WP(C)/5480/2023	SUSHMITA MOHANTY-MP	SATYA NARAYAN PATTANAIK
210	2416/2023 WP(C)/21170/2014	SANTOSINI SAHU-MP	M/S.K.K.SWAIN, S.BEHERA
211	2417/2023 WP(C)/8587/2021	SATPAL SINGH-MP	SATYA SMRUTI MOHANTY
212	2418/2023 WP(C)/2684/2012	CHOUDHURY MEHER-MP	M/S.DEBENDRA K.SAHOO
213	2419/2023 WP(C)/5485/2023	SASWAT SUNDARAY-MP	PRADIP KUMAR DHAL
214	2420/2023 WP(C)/1752/2023	KESHAB CHANDRA SAMAL-MP	
215	2421/2023	SATRUGHNA MALLIK-MP	

216	WP(C)/1753/2023 2422/2023	AVIMANYU SAHU-MP	SASWATI MOHAPATRA
217	WP(C)/4919/2023 2423/2023	LEENA NAIK-MP	AMIT PRASAD BOSE
218	WP(C)/5499/2023 2424/2023	GEETANJALI DASH-MP	SUBHASISH DAS
219	WP(C)/5502/2023 2425/2023	M/S. REDTECH SOLUTIONS INDIA PVT. LTD.,CUTTACK-MP	SWANAY MOHANTY
220	WP(C)/5501/2023 2426/2023	M/S NEW LAXMI STEEL AND POWER PVT.LTD.-MP	
221	WP(C)/15934/2020 2427/2023	SARADRAM-MP	
222	WP(C)/16491/2008 2428/2023	ABINASH KUMAR PRADHAN-MP	PRASHANT KUMAR SAHOO
223	WP(C)/23390/2022 2429/2023	SANTOSH KUMAR BISOYI-MP	SANGRAMJEET SENAPATI
224	WP(C)/36204/2022 2430/2023	RENUBALA SAHU-MP	BALARAM BEHERA
225	WP(C)/5509/2023 2431/2023	DEBI PRASAD MOHANTY-MP	PRAFULLA KUMAR RATH
226	WP(C)/5510/2023 2432/2023	M/S.BHARAT BOOKS EMPORIUM, BURLA-MP	SHASHI BHUSAN JENA
227	WP(C)/5271/2023 2433/2023	SABITRI MOHANTY-MP	DR. JITENDRA KUMAR LENKA
228	WP(C)/1875/2023 2434/2023	M/S.BHARAT SALT AND CHEMICAL INDUSTRIES LIMITED-MP	
229	WP(C)/29095/2019 2435/2023	TAPAS KUMAR PATRA-MP	SAURAV TIBREWAL
230	WP(C)/5513/2023 2436/2023	MAHESWAR GARNAIK-MP	M/S.SOUBHAGYA S.DAS
231	WP(C)/11911/2012 2437/2023	PRADEEP KUMAR BEHERA-MP	SANTOSH KUMAR DASH
232	WP(C)/5514/2023 2438/2023	LENKA ENGINEERING ASSOCIATE-MP	DURGA CHARAN SABAT
233	WP(C)/5515/2023 2439/2023	MAGUNI SAHOO-MP	BIPLABA P.B. BAHALI
234	WP(C)/5516/2023 2440/2023	PRIYADARSHI MOHAPATRA @ PATTNAYAK-MP	SOUMENDRA PATTANAIAK
	WP(C)/5517/2023		